Government of India Ministry of Youth Affairs & Sports Department of Sports

LOK SABHA UNSTARRED QUESTION NO. 851 TO BE ANSWERD ON 06.02.2020

Ice Hockey

851. SHRI JAMYANG TSERING NAMGYAL:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government has any plans to make Ice Hockey as a recognizable sport in the country, if so, the details thereof and if not, the time by which the Government plans to do so;

(b) whether the Government is aware that the Women's Ice Hockey team is representing India on International grounds and has won the 2017 Challenge Cup of Asia even after a scarcity of equipments;

(c) whether the Government has any plans to give quota benefit to the women of Ice Hockey team and if so, the details thereof;

(d) if not, whether the Government plans to do so;

(e) whether the Government proposes to open an Ice Hockey Institute in Ladakh and if so, the details thereof; and

(f) if not, the time by which the Government plans to do so?

ANSWER THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS [SHRI KIREN RIJIJU]

(a) The Government does not classify different sports disciplines into recognised sports or otherwise. For the promotion of Ice Hockey, this Ministry has recognized Ice Hockey Association as a National Sports Promotional Organization. (b) In the International Ice Hockey Federation Challenge Cup of Asia held in Thailand in March 2017 Indian Women's Ice Hockey team stood at 4th place.

(c) & (d) Reservation under sports quota is governed by the instructions issued by the Department of Personnel & Training on 3rd October, 2013 vide their OM No.14034/01/2013-Estt.(D) on incentives for sportspersons. Ice-Hockey sport is included in the list of sports which qualify for appointment of meritorious sportspersons in Central Government offices.

(e) & (f) Presently there is no proposal for opening of an Ice Hockey Institute in Ladakh under consideration in this Ministry.

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